

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/89/194/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Anup Narayan Ghosh
Presiding officer/Member
MACT, Dhubri.

Dated Guwahati, the 6th January, 2020

Sub:- **Restricted holiday, earned leave along with station leave permission.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2018-2020/09 DTD. 03.01.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 17.01.2020 and earned leave for 15 (fifteen) days from 18.01.2020 to 01.02.2020 (prefixing 10.01.2020 to 17.01.2020 and suffixing 02.02.2020 being Sunday) along with station leave permission from 10.01.2020 (after Court hours) till 02.02.2020, has been granted/ rejected.

Further, you are allowed to hand over charge of your court and office to the District and Sessions Judge, Dhubri , before proceeding on leave along with permission for using official vehicle to make to and fro journeys to New Cooch Bihar Railway station, at your own cost.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/89/195- /A, dated 6.1.20
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

2. The District and Sessions Judge, Dhubri for information and necessary action.

3. The System Analysts , Gauhati High Court, Guwahati.

JOINT REGISTRAR (VIGILANCE)

Rajen